

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2012, I.A. Nos. 176 of 2012 & 178 of 2012

Dated: 23rd January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V J Talwar, Technical Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Mr. C.K. Chaturvedi for R-6
Mr. Paras Ram for R-30
Mr. Saurabh Mishra for R-
16-19
Mr. S. Vallinayagam for R-43

ORDER

At the request of the counsel for the parties, post the matter
on **5th March, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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